


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 01.08.2016**

<i>SNO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri J.L.Purohit , Sr.Advocate	S.B.CivilSecond AppealNo.199/2011, DeviSinghV/sGopal Singh&S.B.Civil FirstAppealNo.194/ 2004,DeviSinghV/s Goapl Lal	Mr.R.R.Nagori, Sr.Advocate & Alkesh Agarwal	Mr.C.P.Soni
2.	Dr.Pramila Acharya , Advocate	S.B.CivilMisc. ApplicationNo.653/ 2016,InS.B.CivilFirst AppealNo.27/2005, LR's of Bhomaram & Ors V/s LR's of Smt.Shanti Devi & Anr	Mr.Sajjan Singh	Mr.S.G.Ojha

**CAUSE LIST 02.08.2016**

<i>SNO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Dr.Manjula Chondhary , Advocate	S.B. Criminal Rev. Pet.No.295/2016, Dheeraj Chawla & Ors V/s Neeru Chawal & Anr	Mr.Trilok Joshi	Mr.M.K.Garg & Kaushal Gautam

  
 उपसचिव  
 राज.राज्य विधिक सेवा प्राधिकरण ,  
 जोधपुर

**“ Help The Neady -- Timely Help May Create History ”**